

FORM G
(EXTENDED TIMELINES)
INVITATION FOR EXPRESSION OF INTEREST FOR
APEX CONSUMER APPLIANCES PRIVATE LIMITED
 OPERATING IN MANUFACTURING OF KITCHEN AND HOME APPLIANCES
 (Under sub-regulation (1) of regulation 36A of the
 Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN / LLP No.	Apex Consumer Appliances Private Limited CIN - U29307MH2010PTC203766 PAN - AAICA5939R
2. Address of the registered office	Plot No. 29-P, Off Kanjur Village Road, Opp. Crescent Industrial Estate, Kanjur, Marg East, Mumbai, Maharashtra, India, 400042
3. URL of website	No website
4. Details of place where majority of fixed assets are located	Bhiwandi, Maharashtra
5. Installed capacity of main products /services	Not known
6. Quantity and value of main products / services sold in last financial year	INR 5,26,55,507- FY 2022-23
7. Number of employees / workmen	Information awaited from Suspended Board of Directors
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/information can be sought by writing an email to the Interim Resolution Professional/Resolution Professional at cirp.apexconsumerappliances@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10. Last date for receipt of expression of interest	29th August, 2024
11. Date of issue of provisional list of prospective resolution applicants	08th September, 2024
12. Last date for submission of objections to provisional list	13th September, 2024
13. Date of issue of final list of prospective resolution applicants	23rd September, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28th September, 2024
15. Last date for submission of resolution plans	28th October, 2024
16. Process email id to submit EOI	cirp.apexconsumerappliances@gmail.com

Sd/-
Rajendra Aphale
Interim Resolution Professional

Registration Number: IBBJ/IPA-002/IP-N01002/2020-2021/13258
Registered Address: C 203, Sarovar Darshan Tower, Almeida Road, Pachphadi, Near TMC, Thane, Maharashtra ,400601
 For Apex Consumer Appliances Private Limited
 14th August, 2024 - Mumbai